

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF A BENCH FOR 12-MARCH-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 5****AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2984/MUM/2025	2017-18	[D] ADHIR BARTER PRIVATE LIMITED (E-FILE)	
2	ITA 3629/MUM/2025	2018-19	[A] ARUN RAMU SHIKHARE	
3	ITA 3753/MUM/2025	2017-18	[A] ACCESS DIAMONDS PRIVATE LIMITED	
4	ITA 3914/MUM/2025	2017	[D] ACCESS DIAMONDS PRIVATE LIMITED (E-FILE)	
5	ITA 3760/MUM/2025	2020-21	[D] ACE ASSOCIATES (E-FILE)	
6	ITA 5339/MUM/2025	2012-13	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
7	ITA 5340/MUM/2025	2013-14	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
8	ITA 5341/MUM/2025	2014-15	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
9	ITA 5342/MUM/2025	2015-16	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
10	ITA 5880/MUM/2025	2016-17	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
11	ITA 5881/MUM/2025	2019-20	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
12	CO 319/MUM/2025	2016-17	[A] AARTI INDUSTRIES LIMITED	
13	CO 320/MUM/2025	2019-20	[A] AARTI INDUSTRIES LIMITED	
14	CO 331/MUM/2025	2012-13	[A] AARTI INDUSTRIES LIMITED	
15	CO 332/MUM/2025	2013-14	[A] AARTI INDUSTRIES LIMITED	
16	CO 333/MUM/2025	2014-15	[A] AARTI INDUSTRIES LIMITED	
17	CO 334/MUM/2025	2015-16	[A] AARTI INDUSTRIES LIMITED	
18	ITA 5724/MUM/2025	2022-23	[A] LABH VENTURES INDIA PRIVATE LIMITED	
19	ITA 5823/MUM/2025	2018-2019	[A] LAN FINANCE PRIVATE LIMITED (E-FILE)	
20	ITA 6049/MUM/2025	2019-20	[A] AJAY CHAMPAKLAL METHA	
21	ITA 6109/MUM/2025	2012 - 13	[A] AHUJA SYNFAV PRIVATE LIMITED (E-FILE)	
22	ITA 6370/MUM/2025	2011-12	[A] LALIT C. JOBANPUTRA	
23	ITA 7205/MUM/2025	2018-19	[A] LATIN MANHARLAL SECURITIES PVT LTD	
24	ITA 7455/MUM/2025	2013-14	[A] ARCHANA PLANTS AND EQUIPMENTS	
25	ITA 8924/MUM/2025	2022-23	[A] ATCOM TECHNOLOGIES LIMITED	
26	IT(SS)A 9300/MUM/2025	2011-12	[A] AMERICORP CAPITAL PRIVATE LIMITED (E-FILE)	
27	ITA 9113/MUM/2025	2008-09	[D] MULCHAND LILARAM ASNANI (E-FILE)	
28	ITA 9114/MUM/2025	2008-09	[D] MULCHAND LILARAM ASNANI (E-FILE)	
29	ITA 9115/MUM/2025	2009-10	[D] MULCHAND LILARAM ASNANI (E-FILE)	
30	ITA 9116/MUM/2025	2009-10	[D] MULCHAND LILARAM ASNANI (E-FILE)	

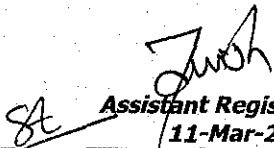
REVISED CAUSE LIST OF A BENCH FOR 12-MARCH-2026 (THURSDAY)

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

IN COURT ROOM 5

AT 10:30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
31	ITA 9191/MUM/2025	2010-11	[D] MULCHAND LILARAM ASNANI (E-FILE)	
32	ITA 9192/MUM/2025	2010-11	[D] MULCHAND LILARAM ASNANI (E-FILE)	
33	ITA 9193/MUM/2025	2011-12	[D] MULCHAND LILARAM ASNANI (E-FILE)	
34	ITA 9194/MUM/2025	2011-12	[D] MULCHAND LILARAM ASNANI (E-FILE)	
35	ITA 9266/MUM/2025	2012-13	[D] MULCHAND LILARAM ASNANI (E-FILE)	
36	ITA 9267/MUM/2025	2012-13	[D] MULCHAND LILARAM ASNANI (E-FILE)	
37	ITA 9268/MUM/2025	2013-14	[D] MULCHAND LILARAM ASNANI (E-FILE)	
38	ITA 9269/MUM/2025	2013-14	[D] MULCHAND LILARAM ASNANI (E-FILE)	
39	CO 62/MUM/2026	2008-09	[A] MULCHAND LILARAM ASNANI	
40	CO 63/MUM/2026	2009-10	[A] MULCHAND LILARAM ASNANI	
41	CO 64/MUM/2026	2012-13	[A] MULCHAND LILARAM ASNANI	
42	CO 65/MUM/2026	2013-14	[A] MULCHAND LILARAM ASNANI	
43	CO 66/MUM/2026	2008-09	[A] MULCHAND LILARAM ASNANI	
44	CO 67/MUM/2026	2009-10	[A] MULCHAND LILARAM ASNANI	
45	CO 68/MUM/2026	2010-11	[A] MULCHAND LILARAM ASNANI	
46	CO 69/MUM/2026	2011-12	[A] MULCHAND LILARAM ASNANI	
47	CO 70/MUM/2026	2012-13	[A] MULCHAND LILARAM ASNANI	
48	CO 71/MUM/2026	2013-14	[A] MULCHAND LILARAM ASNANI	
49	CO 72/MUM/2026	2010-11	[A] MULCHAND LILARAM ASNANI	
50	CO 73/MUM/2026	2011-12	[A] MULCHAND LILARAM ASNANI	
51	ITA 9165/MUM/2025	2016-17	[A] MESSRS SIDDHI INVESTMENTS	
52	ITA 9166/MUM/2025	2016-17	[A] MOSIAC LANDMARKS LLP	
53	ITA 9248/MUM/2025	2018-19	[A] SARITA SATYENDRA SINGH	
54	ITA 9301/MUM/2025	2011-12	[A] ADITYA BIRLA FOUNDATION (E-FILE)	
55	ITA 9307/MUM/2025	2020-21	[D] ANTIQUE STOCK BROKING LIMITED (E-FILE)	
56	ITA 9319/MUM/2025	2018-19	[A] ALTAF AYUB MEUWA	
57	ITA 7397/MUM/2025	2015-16	[A] LIONS CLUB OF JUHU SERVICE FUND (E-FILE)	


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11-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF B BENCH FOR 12-MARCH-2026 (THURSDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5636/MUM/2006	2003-2004	[A] SRI. M.H. PATEL (RM)	
2	ITA 2072/MUM/2018	2010-11	[D] M/S. CROSSWIZ TRADING PVT LTD., EARLIER KNOWN AS M/S.BENCO FINANCE AND INVESTMENTS PRIVATE LIMITED	
3	ITA 843/MUM/2024	2015-16	[A] STERLING HOLIDAY RESORTS LIMITED (E-FILED)	
4	ITA 941/MUM/2024	2015-16	[D] STERLING HOLIDAY RESORTS LTD. (E-FILED)	
5	ITA 1569/MUM/2024	2013-14	[A] SUDHEYA NAIMISH KHANDHADIA AS SON AND LEGAL HEIR OF LATE NAIMISH DHANSUKHLAL KHANDHADIA (E-FILING)	
6	ITA 2430/MUM/2024	2017-18	[A] NEEL SIDHI DEVELOPERS	
7	ITA 6916/MUM/2024	2016-2017	[A] NEW BOMBAY MERCHANTS EDUCATIONAL FOUNDATION (E-FILING (RECALLED MATTER))	
8	ITA 555/MUM/2025	2009-10	[A] BAYER BIOSCIENCE PVT LTD	
9	ITA 556/MUM/2025	2010-11	[A] BAYER BIOSCIENCE PVT LTD	
10	ITA 1841/MUM/2025	2021-22	[A] SONU PANKAJ SHAKTI SAGAR SOOD	
11	ITA 2300/MUM/2025	2014-15	[A] MS. NEETI BHANDARI	
12	ITA 6491/MUM/2025	2015-16	[D] NISSIM TRADERS PRIVATE LIMITED (E-FILE)	
13	ITA 7500/MUM/2025	2016-17	[A] NISHANT ASHISH GUPTA	
14	ITA 7501/MUM/2025	2016-17	[A] NISHANT ASHISH GUPTA	
15	ITA 8591/MUM/2025	2017-18	[A] BHGAWATI ABHILASHA CONVENTURE	
16	ITA 8669/MUM/2025	2017-2018	[A] BALAKRISHNA BHUJANGA SHETTY (E-FILE)	
17	ITA 9315/MUM/2025	2022-23	[A] NIRO CERAMIC INDIA PRIVATE LIMITED	
18	ITA 9365/MUM/2025	2018-19	[A] BEAM HIGHWAY SOLUTION PRIVATE LIMITED (E-FILE)	
19	ITA 9366/MUM/2025	2019-20	[A] BEAM HIGHWAY SOLUTION PRIVATE LIMITED (E-FILE)	
20	ITA 9367/MUM/2025	2020-21	[A] BEAM HIGHWAY SOLUTION PRIVATE LIMITED (E-FILE)	
21	ITA 9368/MUM/2025	2021-22	[A] BEAM HIGHWAY SOLUTION PRIVATE LIMITED (E-FILE)	
22	ITA 6582/MUM/2025	2018-19	[A] N.R.AGARWAL INDUSTRIES LIMITED	
23	ITA 7036/MUM/2025	2020-21	[D] NELUFAR BEHRAM IRANI (E-FILE)	
24	ITA 7926/MUM/2025	2013-14	[A] BHARAT KUMAR JAIN	
25	ITA 9124/MUM/2025	2012-13	[D] NIKHIL DHIREN SHAH (E-FILE)	


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11-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF C BENCH FOR 12-MARCH-2026 (THURSDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srf	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2455/MUM/2025	2012-13	[D] OXALIS LABS (E-FILE)	
2	ITA 4068/MUM/2025	2020-21	[A] CAUVERY IRON AND STEEL INDIA LIMITED (E-FILE)	
3	ITA 5346/MUM/2025	2016-2017	[A] PERMESHWAR FASHION IMPEX PVT LTD (E-FILE)	
4	ITA 6171/MUM/2025	2018-19	[D] PRADEEP PHULCHAND AGARWAL (E-FILE)	
5	ITA 6334/MUM/2025	2014-15	[A] SINDHUMATI RAMAVTAR PATHAK (E-FILE)	
6	ITA 6788/MUM/2025	2023-24	[A] THE INDIAN HUME PIPE CO LTD	
7	ITA 6909/MUM/2025	2022-23	[D] THE INDIAN HUME PIPE COMPANY LIMITED (E-FILE)	
8	ITA 6910/MUM/2025	2023-24	[D] THE INDIAN HUME PIPE COMPANY LIMITED (E-FILE)	
9	ITA 7148/MUM/2025	2017-18	[A] CHEM MACH PRIVATE LIMITED (E-FILE)	
10	ITA 7598/MUM/2025	2017-18	[D] CHEM MACH PRIVATE LIMITED (E-FILE)	
11	ITA 7232/MUM/2025	2023-24	[A] OFFSHORE MARINETECH PRIVATE LIMITED	
12	ITA 7328/MUM/2025	2013-14	[A] CHIRAGKUMAR RAJENDRABHAI SHAH (E-FILE)	
13	ITA 8822/MUM/2025	2014-15	[A] SHRI PREM NANDKUMAR KALATI	
14	ITA 8829/MUM/2025	2014-15	[A] MR. OMPRAKASH BHADADA	
15	ITA 8846/MUM/2025	2019-20	[D] CHANDRESH DINESH KOTHARI (E-FILE)	
16	ITA 8847/MUM/2025	2022-23	[D] CHANDRESH DINESH KOTHARI (E-FILE)	
17	ITA 8855/MUM/2025	2017-18	[A] PYARIDEVI CHATRARAM PUROHIT (E-FILE)	
18	ITA 8856/MUM/2025	2018-19	[A] PYARIDEVI CHATRARAM PUROHIT (E-FILE)	
19	ITA 8857/MUM/2025	2019-20	[A] PYARIDEVI CHATRARAM PUROHIT (E-FILE)	
20	ITA 8866/MUM/2025	2017-2018	[A] PADMA PLASTIC (E-FILE)	
21	ITA 8896/MUM/2025	2017-18	[A] ONEWORLD RETAIL PRIVATE LIMITED	
22	ITA 8905/MUM/2025	2012-13	[A] CHIRAG BHARAT HUF	
23	ITA 8906/MUM/2025	2018-19	[A] CHIRAG BHARAT HUF	
24	ITA 8817/MUM/2025	2018-19	[D] CHANDRESH DINESH KOTHARI (E-FILE)	


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11-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF D BENCH FOR 12-MARCH-2026 (THURSDAY)

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 8

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7904/MUM/2025	2016-17	[A] MEGASOLIS RENEWABLES PVT LTD (First On Board)	
2	ITA 8559/MUM/2025	2012-13	[D] DILIPKUMAR CHIMANLAL & COMPANY (E-FILE) (Second on Board)	
3	ITA 8461/MUM/2025	2012-13	[A] DILIPKUMAR CHIMANLAL AND COMPANY (Second on Board)	
4	ITA 8462/MUM/2025	2010-11	[A] DILIPKUMAR CHIMANLAL AND COMPANY (Second on Board)	
5	ITA 4800/MUM/2023	2017-18	[A] MR DIVYESH CHANDRAKANT RATHOD	
6	ITA 186/MUM/2024	2017-18	[D] DIVYESH CHANDRAKANT RATHOD (E-FILED)	
7	ITA 6045/MUM/2024	2017-18	[A] RAJEEV VASANT SHETH (E-FILING)	
8	ITA 1591/MUM/2025	2016-17	[A] DINYAR SAM HATHIKHANAWALA	
9	ITA 2007/MUM/2025	2017-18	[A] DYNAMATIC DEVELOPERS PRIVATE LIMITED (E-FILE)	
10	ITA 2981/MUM/2025	2017-18	[D] DYNAMATIC DEVELOPERS PRIVATE LIMITED (E-FILE)	
11	ITA 2948/MUM/2025	2017-18	[A] RAJU PRAHLAD URADE (E-FILE)	
12	ITA 4213/MUM/2025	2017-18	[A] M/S. MAHENDRA ENTERPRISE FIRM	
13	ITA 5143/MUM/2025	2017-18	[A] DSM INFOCOM PVT LTD	
14	ITA 5685/MUM/2025	2017-18	[D] DSM-INFOCOM-PVT. LTD. (E-FILE)	
15	ITA 5359/MUM/2025	2009-10	[A] MEHUL JADAVJI SHAH	
16	ITA 6351/MUM/2025	2016-17	[A] RAWASSA CONSTRUCTION	
17	ITA 8553/MUM/2025	2016-17	[D] RAWASSA CONSTRUCTION (E-FILE)	
18	ITA 6922/MUM/2025	2025-26	[A] RAYS OF LIFE FOUNDATION (E-FILE)	
19	ITA 6923/MUM/2025	2025-26	[A] RAY OF LIFE (E-FILE)	
20	ITA 6943/MUM/2025	2010-11	[A] DIJESH PRAVINCHANDRA DOSHI	
21	ITA 6944/MUM/2025	2012-13	[A] DIJESH PRAVINCHANDRA DOSHI	
22	ITA 6945/MUM/2025	2009-10	[A] DIJESH PRAVINCHANDRA DOSHI	
23	ITA 7813/MUM/2025	2012-13	[A] M/S. MUNDRA HOTELS AND RESORTS PRIVATE LIMITED (FORMERLY KNOWN AS M/S. MUNDRA ENTERPRISES PVT. LTD.) (E-FILE)	

REVISED CAUSE LIST OF D BENCH FOR 12-MARCH-2026 (THURSDAY)

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 8

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	ITA 8126/MUM/2025	2019-20	[D] DASHRATH SINGH RAO (E-FILE)	
25	ITA 8660/MUM/2025	2019-20	[A] DASHRATH SINGH RAO	
26	ITA 8525/MUM/2025	2022-23	[A] MAYUR JOITKUMAR JAIN	
27	ITA 8558/MUM/2025	2018-19	[D] RALLIS INDIA LIMITED (E-FILE)	
28	CO 10/MUM/2026	2018-19	[A] RALLIS INDIA LIMITED	
29	ITA 8648/MUM/2025	2011-12	[A] DEEPA JATIN SHAH (E-FILE)	
30	ITA 8668/MUM/2025	2012-13	[A] DEEPA JATIN SHAH (E-FILE)	
31	ITA 8677/MUM/2025	2011-12	[D] RED HAT INDIA PRIVATE LIMITED (E-FILE)	
32	ITA 8679/MUM/2025	2013	[D] MANOMAY VENTURES PRIVATE LIMITED (E-FILE)	
33	ITA 8680/MUM/2025	2014	[D] MANOMAY VENTURES PRIVATE LIMITED (E-FILE)	
34	ITA 8681/MUM/2025	2016	[D] MANOMAY VENTURES PRIVATE LIMITED (E-FILE)	
35	ITA 5810/MUM/2025	2012-13	[D] MANJU PARAS PRWAL (E-FILE)	


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11-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF E BENCH FOR 12-MARCH-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 7**

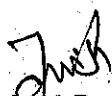
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1979/MUM/2024	2001-02	[A] TATA COMMUNICATIONS LTD.	
2	ITA 1980/MUM/2024	2000-01	[A] TATA COMMUNICATIONS LTD.	
3	ITA 4551/MUM/2024	2012-13	[A] TELEMObILE (INDIA) COMMUNICATIONS PRIVATE LIMITED (E-FILE)	
4	ITA 4686/MUM/2024	2010-11	[A] HEMANT MADHUSUDAN SHETH (RECALLED MATTER)	
5	ITA 4687/MUM/2024	2009-10	[A] HEMANT MADHUSUDAN SHETH (RECALLED MATTER)	
6	ITA 4688/MUM/2024	2011-12	[A] HEMANT MADHUSUDAN SHETH (RECALLED MATTER)	
7	ITA 4689/MUM/2024	2012-13	[A] HEMANT MADHUSUDAN SHETH (RECALLED MATTER)	
8	ITA 4732/MUM/2024	2011-12	[A] HEMANT MADHUSUDAN SHETH (RECALLED MATTER)	
9	BMA 42/MUM/2025	2023-24	[A] SHRI PANAMBUR NAGESH RAO (E-FILE)	
10	BMA 55/MUM/2025	2016-17	[D] PANAMBUR NAGESH RAO (E-FILE)	
11	BMA 56/MUM/2025	2017-18	[D] PANAMBUR NAGESH RAO (E-FILE)	
12	BMA 57/MUM/2025	2018-19	[D] PANAMBUR NAGESH RAO (E-FILE)	
13	BMA 58/MUM/2025	2019-20	[D] PANAMBUR NAGESH RAO (E-FILE)	
14	BMA 59/MUM/2025	2020-21	[D] PANAMBUR NAGESH RAO (E-FILE)	
15	BMA 60/MUM/2025	2021-22	[D] PANAMBUR NAGESH RAO (E-FILE)	
16	BMA 61/MUM/2025	2022-23	[D] PANAMBUR NAGESH RAO (E-FILE)	
17	CO 74/MUM/2026	2016-17	[A] PANAMBUR NAGESH RAO (E-FILE)	
18	CO 75/MUM/2026	2017-18	[A] PANAMBUR NAGESH RAO (E-FILE)	
19	CO 76/MUM/2026	2018-19	[A] PANAMBUR NAGESH RAO (E-FILE)	
20	CO 77/MUM/2026	2019-20	[A] PANAMBUR NAGESH RAO (E-FILE)	
21	CO 78/MUM/2026	2020-21	[A] PANAMBUR NAGESH RAO (E-FILE)	
22	CO 80/MUM/2026	2022-23	[A] PANAMBUR NAGESH RAO (E-FILE)	
23	CO 79/MUM/2026	2021-22	[A] PANAMBUR NAGESH RAO (E-FILE)	

REVISED CAUSE LIST OF E BENCH FOR 12-MARCH-2026 (THURSDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

IN COURT ROOM 7

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	ITA 3804/MUM/2025	2023-24	[A] EKVEERA ENTERPRISES (E-FILE)	
25	ITA 4938/MUM/2025	2015-16	[A] TULIKA PREM DEVIDAYAL	
26	ITA 5927/MUM/2025	2017-18	[A] HARIOM DEVELOPERS	
27	ITA 6007/MUM/2025	2018-19	[A] HARIOM DEVELOPERS (E-FILE)	
28	ITA 6867/MUM/2025	2016-17	[A] TATTWAJNANA VIDYAPEETH	
29	ITA 6932/MUM/2025	2022-23	[A] M/S. TESCO DEVELOPERS LLP	
30	ITA 6988/MUM/2025	2018-19	[A] SHRI. HARVINDERPAL TIRATHPAL MEHTA (E-FILE)	
31	ITA 6999/MUM/2025	2015-16	[D] KIRANSINGH MANGILAL SINGH RAJPUROHIT (E-FILE)	
32	ITA 8165/MUM/2025	2019-20	[A] KAVEETA SATRAMDAS MANDHWANI (E-FILE)	
33	ITA 7129/MUM/2025	2017-18	[A] KAMAL CHANDA (E-FILE)	


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11-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF F BENCH FOR 12-MARCH-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8512/MUM/2025	2013-14	[A] VIVEK JUNEJA (E-FILE)	
2	ITA 9239/MUM/2025	2021-22	[A] JIGNESH MANOJKUMAR SHAH	
3	ITA 9246/MUM/2025	2020-21	[A] JANSEVAK CO-OP CREDIT SOCIETY LTD	
4	ITA 9249/MUM/2025	2016-17	[A] VSAR AGROTECH PVT LTD	
5	ITA 9258/MUM/2025	2014-15	[D] SHASHIKANT DEVJI THAKKER (E-FILE)	
6	ITA 9260/MUM/2025	2022-23	[D] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
7	ITA 9261/MUM/2025	2023-24	[D] SUSHNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
8	ITA 9262/MUM/2025	2024-25	[D] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
9	ITA 9296/MUM/2025	2017-18	[D] VASTALABAI DATTATRAY CHARITABLE TRUST (E-FILE)	
10	ITA 9303/MUM/2025	2015-16	[D] UNITED EDUCATION SOCIETY (E-FILE)	
11	ITA 9306/MUM/2025	2022-23	[D] FARAKKA-RAIGANJ HIGHWAYS PRIVATE LIMITED (E-FILE)	
12	ITA 9308/MUM/2025	2012-13	[D] JESUS SUDHIR LALL (E-FILE)	
13	ITA 4820/MUM/2025	2014	[D] M/S FOREVER FLOURISHING FINANCE & INVESTMENT PVT. LTD (E-FILE)	
14	CO 292/MUM/2025	2014 -15	[A] FOREVER FLOURISHING FINANCE AND INVESTMENT PVT. LTD (E-FILE)	
15	ITA 7595/MUM/2025	2019-20	[D] VILPABEN PRANAVBHAI VORA (E-FILE)	
16	CO 21/MUM/2026	2019-20	[A] VILPABEN PRANAVBHAI VORA	
17	ITA 5996/MUM/2025	2018-19	[A] ULTRAMARINE & PIGMENTS LTD (E-FILE)	
18	ITA 5997/MUM/2025	2021-22	[A] ULTRAMARINE & PIGMENTS LTD (E-FILE)	
19	ITA 7987/MUM/2025	2026-2027	[A] VIDYA VARDHINI FOUNDATION TRUST (E-FILE)	


Assistant Registrar
11-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF G BENCH FOR 12-MARCH-2026 (THURSDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 11****AT 2:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 461/MUM/2024	2017-18	[A] GOMA PROCESS TECHNOLOGIES PVT LTD	
2	ITA 4404/MUM/2025	2013-14	[A] SHAKUNTALA SUBHASH AGRAWAL (E-FILE)	
3	ITA 7365/MUM/2025	2012-13	[A] SHARAD JADAVJI SHETHIA	
4	ITA 7366/MUM/2025	2013-14	[A] SHARAD JADAVJI SHETHIA	
5	ITA 7367/MUM/2025	2014-15	[A] SHARAD JADAVJI SHETHIA	
6	ITA 7368/MUM/2025	2015-16	[A] SHARAD JADAVJI SHETHIA	
7	ITA 7369/MUM/2025	2016-17	[A] SHARAD JADAVJI SHETHIA	
8	ITA 7370/MUM/2025	2017-18	[A] SHARAD JADAVJI SHETHIA	
9	ITA 7371/MUM/2025	2018-19	[A] SHARAD JADAVJI SHETHIA	
10	ITA 8495/MUM/2025	2011-12	[A] GIRISH MEHTA	
11	ITA 8497/MUM/2025	2015-16	[A] SANJAY V PATIL	
12	ITA 8498/MUM/2025	2015-16	[A] SANJAY V PATIL	
13	ITA 8501/MUM/2025	2014-15	[A] M/S. SYNTHOLAB CHEMICALS AND RESEARCH	
14	ITA 8515/MUM/2025	2019-20	[A] GHEWAR CHAND JAIN (E-FILE)	
15	ITA 8516/MUM/2025	2020-21	[A] GHEWARCHAND JAIN (E-FILE)	
16	ITA 8317/MUM/2025	2010-11	[A] SURAJ VIJAY KULKARNI (E-FILE)	

Jagdish
Assistant Registrar
11-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF SMC BENCH FOR 12-MARCH-2026 (THURSDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6918/MUM/2025	2020-21	[D] MEGHA NIKUNJ SHAH (E-FILE)	
2	ITA 6960/MUM/2025	2020-21	[A] ULHASNAGAR MAHANAGARPALIKA KARMACHARI SAHAKARI PATPEDHI MARYADIT	
3	ITA 6961/MUM/2025	2018-19	[A] ULHASNAGAR MAHANAGARPLIKA KARMACHARI SAHAKARI PATPEDHI MARYADIT	
4	ITA 6962/MUM/2025	2017-18	[A] ULHASNAGAR MAHANAGARPALIKA KARMACHARI SAHAKARI PATPETDHI MARYADIT	
5	ITA 6966/MUM/2025	2018-19	[A] BHARAT KISHIN SAMTANI	
6	ITA 7842/MUM/2025	2020-21	[A] KALPESH DATTATRAY KUMBHAR (E-FILE)	
7	ITA 7843/MUM/2025	2021-22	[A] KALPESH DATTATRAY KUMBHAR (E-FILE)	
8	ITA 7844/MUM/2025	2022-23	[A] KALPESH DATTATRAY KUMBHAR (E-FILE)	
9	ITA 7845/MUM/2025	2023-24	[A] KALPESH DATTATRAY KUMBHAR (E-FILE)	
10	ITA 9132/MUM/2025	2017-18	[A] YOGI REALTY PRIVATE LIMITED (E-FILE)	
11	ITA 9386/MUM/2025	2020-21	[A] HUKAMRAJ G RANKA HUF (E-FILE)	
12	ITA 9387/MUM/2025	2022-23	[A] HUKAMRAJ G RANKA HUF (E-FILE)	
13	ITA 9403/MUM/2025	2023-24	[A] ALLEY INFRAVENTURES PRIVATE LIMITED (E-FILE)	
14	ITA 9408/MUM/2025	2023-24	[A] YIELD CONSTRUCTION PRIVATE LIMITED (E-FILE)	
15	CO 11/MUM/2026	2016-17	[A] AMITKUMAR MOOLCHAND MEHTA	
16	CO 12/MUM/2026	2017-18	[A] AMITKUMAR MOOLCHAND MEHTA	
17	ITA 6853/MUM/2025	2016-17	[D] AMITKUMAR MOOLCHAND MEHTA (E-FILE)	
18	ITA 6854/MUM/2025	2017-18	[D] AMITKUMAR MOOLCHAND MEHTA (E-FILE)	


Assistant Registrar
11-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**REVISED CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 12-MARCH-2026 (THURSDAY).

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3397	MUM	2018	2007-08	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	
2	ITA	3398	MUM	2018	2008-09	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	
3	ITA	3399	MUM	2018	2007-08	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	
4	ITA	3400	MUM	2018	2008-09	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	

**BEFORE SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND SHRI RAHUL CHAUDHARY, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4091	MUM	2025	2014	[D] RAHUL MANISH KAPADIA (E-FILE)	D	E-FILE

**BEFORE SHRI PAWAN SINGH, JUDICIAL MEMBER
AND SHRI BIJAYANANDA PRUETH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4224	MUM	2025	2016-17	[D] JSW STEEL LIMITED (E-FILE)	K	E-FILE
2	ITA	4225	MUM	2025	2017-18	[D] JSW STEEL LIMITED (E-FILE)	K	E-FILE
3	ITA	4272	MUM	2025	2016-17	[A] JSW STEEL LIMITED (E-FILE)	K	E-FILE


Assistant Registrar
11-Mar-2026